

Filing No. Cr.M.P./8468/2020

Sri Sanjeev Modi and Anr Vs The State of Jharkhand

Advocate's Name- Navneet Sahay

Note:- Stamp reporting is done without connected H.C. File.

- (i) Pagination certificate may be corrected at page no.-1. Pagination at index page may also be corrected.
- (ii) Address of petitioners may be verified at page 1 and vak.
- (iii) Name of petitioner may be started below his execution at vak.
- (iv) C.C. Of complaint case no.-268/2020 and F.I.R. of Chutia P.S. Case no.-53/2020 with required A/F may be given.
- (v) Name of Ld. J.M. at para 1 and prayer para may be corrected as it differs from heading part of page no. 24.
- (vi) Typed copy of page no.-38 may be given with certified to be true.
- (vii) Annexure-7 has not been attached in the peition.
- (viii) P.S. case name may be stated at prayer para.